

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH**

Item 19

**CP No. 62/Chd/Hry/2022
Under Section 252(3), CA 2013**

In the matter of:-

Senthil Kumaran

...Petitioner

Vs.

ROC, NCT of Delhi and Haryana

...Respondent

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. I), are on official tour on account of colloquium today, the matter is adjourned to 12.12.2023.

November 03, 2023
TNV

Sd/-
Court Officer